

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gemini Arts Private Limited Date of Commencement of Liquidation: 11-08-2023; List of Stakeholders as on Date: 25-10-2023; Name of IP: Ms. Sripriya Kumar; Process Number: 1; Last 5 digit of registration number: 11316

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		54810		54810				NA
3	Secured financial creditors	8	410980330	8	18432279		379589892	12958159	Annexure 3
4	Unsecured financial creditors	6	10356292043	5	7526442814		38535879	2791313350	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	232822385					232822385	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	177555274	5	146469851		31085423		Annexure 9
Total		21	11177704842	18	7691399754	0	449211194	3037093894	